

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2897
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SPECIAL PACKAGES
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Will the Minister of PLANNING be pleased to state:

- (a) the funds allocated to the States especially Odisha under various schemes during the last three years;
- (b) whether the benefits of the schemes for which funds were allocated have actually reached to the tribal people of the States;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefore along with the assessment made in this regard?

Answer

MINISTER OF STATE FOR PLANNING, SCIENCE & TECHNOLOGY AND EARTH SCIENCES (DR. ASHWANI KUMAR)

(a) to (d): The Planning Commission approves the State Plan Outlay in consultation with States. The approved outlay for all States including Odisha for State Plan Schemes during the last three years is given at Annexure I. Out of this approved outlay, a proportion is earmarked as Tribal Sub Plan for the benefit of the tribal people. The schemes cover a wide range of benefits including health, nutrition, child development, education, social security, housing, drinking water, sanitation, employment & livelihoods. The details of funds allocated for Tribal Sub Plan are also given at Annexure-I. In addition, Central Ministries also allocate funds to States for various Centrally Sponsored Schemes implemented in States. The funds released to States including Odisha for Centrally Sponsored Schemes are given at Annexure-II. The Ministries and the State Governments monitor the schemes. The audit of the schemes is undertaken by the statutory accountants and the Comptroller and Auditor General (CAG). The CAG Reports are further discussed in the Public Accounts Committee (PAC). The evaluation of selected schemes is also made by the State Governments as well as by Programme Evaluation Organization (PEO) of the Planning Commission.